

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &
IA NO. 158 OF 2017**

Dated: 27th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Mangalore Minerals Pvt. Ltd. ...Applicant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Applicant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1
Mr. S.K. Pandey for R-2 and R-3

ORDER

The matter is adjourned to **03.11.2017.**

**(B.N. Talukdar)
Technical Member
mk/vg**

**(Justice Ranjana P. Desai)
Chairperson**